NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 103(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR PRESIDENT

> SH. SANTANU KUMAR MOHAPATRA MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY:

M/s. Avigo Trustee Company Ltd.

Vs.

M/s. Hythro Power Corporation Ltd.ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

DESIGNATION

REPRESENTATION

1 ADETYA PEWARI ADVOCATE

Petersonees

Order

List the matter on 12.07.2016 at 10.30 a.m.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)